

Title: Election of twenty members from the Committee on Scheduled Castes and Scheduled Tribes.

SHRI LALIT MOHAN SUKLABAIDYA (KARIMGANJ): I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 2007 and ending on the 30th April, 2008."

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 2007 and ending on the 30th April, 2008."

The motion was adopted.